

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 324 OF 2016 IN
DFR NO. 1429 OF 2016**

Dated: 12th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**GMR Kamalanga Energy Ltd. & Anr. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee
Ms. Raveena Dhamija

Counsel for the Respondent(s) : Mr. G. Umapathy for R.2 to 4

ORDER

List the matter on **18.07.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**